

(c) No, Sir,

(d) Does not arise.

Allotment of plot of land to Educational Society in Jangpura Extension, New Delhi

7082. SHRI M. L. SONDHI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that a plot of land opposite Eros Cinema, Jangpura Extension, New Delhi was leased to an Educational Society in 1962 ;

(b) whether it is also a fact that in plans of the area the land was reserved for a Post Office, Bank and an open Park for the use of the residents and that the Post Office has already paid the price for its plot ;

(c) whether it is also a fact that the School Building has not been constructed by the Society in the last seven years period and not even the building plans have been submitted to the Corporation ; and

(d) if so, the steps proposed to be taken by Government to terminate the lease and utilise the land for building a Community Hall and Park for the area ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) In the revised lay out plan of the colony the site is shown for a primary school. No portion of this site stands allotted to the Post Office at present.

(c) Yes.

(d) Necessary action is being taken against the allottee for non-construction of building on the plot. There is, however, no proposal to utilise the land for a community hall or a park, since it is earmarked for a School.

Wealth Tax paid by Theatre-Owners of Uttar Pradesh

7083. SHRI K. N. PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the names of theatre-owners in the State of Uttar Pradesh who are paying Wealth Tax on wealth, ranging between one lakh to five lakhs ; and

(b) the names of theatre-owners in the State of Uttar Pradesh who are paying Wealth Tax on wealth of Rs. 5 lakhs to 10 lakhs ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The requisite information is not readily available and is being collected. The same will be laid on the Table of the House as early as possible.

Fifty Individuals in U. P. paying highest Income-Tax

7084. SHRI K. N. PANDEY : Will the Minister of FINANCE be pleased to state :

(a) the names of top fifty individuals who pay the highest income-tax in Uttar Pradesh State with the amount of Income assessed and tax paid in each case during the last three years ;

(b) the arrears due from each of the above as on the 31st March, 1968 ; and

(c) the steps taken to recover the arrears ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The requisite information is being collected and will be laid on the Table of the House as early as possible.

**दाम्ने उबरकर कारखाने के कर्मचारियों द्वारा
रक्षण-पत्र**

7085. श्री मन्सुख बंसल : क्या